

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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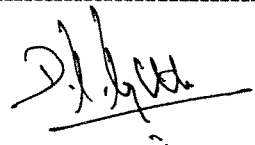
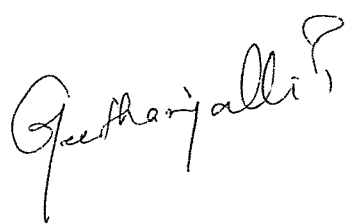
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/724/ (IB)/2018
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1) | D. J. BOGHUNASH | Counsel for the Petitioner |  |
| | Geethanjalli P for M/s. Aiyar + Dolia | Corporate Debtor |  |

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor is directed to make submissions with regard to the issue of limitation as is raised by the Counsel for the Corporate Debtor, for which he has prayed for time. At request, time is enlarged. Put up on **28.11.2018 at 10.30 A.M.**

(sd)
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS